

Name of the corporate debtor:Printland Digital (India) Private Limited; Date of commencement of CIRP: 30th October,2023; List of Creditors as on: 13th October, 2023

List of Operational creditors (Except Workmen and Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Office of Assistant Commissioner of Income Tax ,C.R Building ITO Delhi	10-Nov-23	3869886	36760	UNSECURED	NA	NA	NO	NA	NA	NA	3833126	-	INR 38,33,126 for the A.y (2015-16) has not been admitted considering the fact that the Corporate debtor has filed an Appeal in Form 35 (rule 45) to Joint Commissioner or the Commissioner of Income –Tax. The Claim INR 36,760 pertaining to section 143(3) of the Income- Tax for the A.Y (2018-19) has been admitted.
2	Sh. Amit Kumar, GSTO(W-89), Department of Trade & Taxes Gov. of NCT Delhi	10-Nov-23	12023040	0	UNSECURED	NA	NA	NO	NA	NA	NA	12023040	-	Claims are Not Admitted as the proofs presented in support of the Claim are based on Show cause notice and not on the basis of Demand Adjudicated or demand raised.
		Total	15892926	36760			0		NA			15856166		



RAJEEV DHINGRA

IRP of Printland Digital (India) Private Limited

IBBI Reg. No.- IBBI/IPA-001/IP-P-01946/2019-2020/12970

Registered Address: BG - 5A / 48B; DDA Flats; Paschim Vihar, New Delhi-110063

Permanent Residence: C 237, 4th Floor, Mayfield Garden, Sector 50, Gurugram – 122018

Communication Address: Mavent Restructuring Services LLP, B-29, LGF, Lajpat Nagar-III, Delhi - 110024

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AFA Valid Upto : 09 March, 2024

22.11.2023